

cation No. 3370-E/54, dated the 21st May 1954 (S.R.O. No. 1843) for Central Electrical Engineering Service Class I. It has not been possible to obtain the requisite number of copies of these Gazette notifications. Copies of the rules regarding promotion of Class II Officers to Class I posts both on the Civil and Electrical side in the C.P.W.D. as extracted from the above notifications are, however, placed on the Table of the House. [See Appendix III, annexure No. 64].

No formal amendments in these Rules have been made. With the approval of the Union Public Service Commission relaxations have been made, from time to time and on ad-hoc basis, regarding qualifications for promotion as well as percentage of vacancies to be filled up by promotions, by Departmental Promotion Committees concerned from time to time. The relaxations were found necessary due to administrative reasons like shortage of Class I direct recruits due to inadequate recruitment during past years, inadequate number of permanent posts and for affording promotional avenues to outstanding non-graduate engineers.

#### Industrial Development

1895. { Shri Raghunath Singh:  
Shri Prakash Vir Shastri:

Will the Minister of Commerce and Industry be pleased to state:

(a) the number of applications received by Government for starting of new industries and for expansion of existing industries under the Industries (Development and Regulation) Act from each of the States during 1954-55, 1955-56, 1956-57, 1957-58 and 1958-59; and

(b) the number of applications sanctioned for each State during the above years with the figures for each State and for each year?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The

information is being collected and will be laid on the Table of the House.

#### Chinese Incursions in Ladakh

1896. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) the number of incursions by the Chinese in Ladakh since the outbreak of the trouble in Tibet;

(b) the total loss of life and property estimated; and

(c) the compensation paid to the dependents of the persons killed?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Six.

(b) Ten persons were killed and property worth Rs. 3,100 was lost in the Kongka Pass incident on October 21, 1959;

(c) Government of India have sanctioned Rs. 20,000 for payment to the dependents of the persons killed in this incident at the rate of Rs. 2,000 in each case. The Jammu & Kashmir Government have also sanctioned payment at the rate of Rs. 1,000 in each case.

#### Naga Hostiles

1897. Shri Raghunath Singh: Will the Prime Minister be pleased to state whether it is a fact that 71 Naga Rebels have been arrested with two stenguns, 12 rifles and with a number of other arms in the second week of March, 1960?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): In the first fortnight of March, 1960, 35 Naga rebels were arrested 6 rifles and 14 muzzle loading guns were either recovered from them or surrendered by them to the authorities.